

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 208  
IA/2117/2020  
(IB)- 1095(ND)2019

IN THE MATTER OF:

Ritu Tandon

.....Applicant

Versus

M/s. Rain Automotive India Pvt. Ltd.

..... Respondent/CD

SECTION

U/s 9 of IBC, 2016

Order Delivered on 06.07.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Ms. Maya Gupta & Mr. Sarthak Gupta, for Liquidator  
Mr. Sreejith K Representative of Ford India

ORDER

Counsel for the Liquidator is present. Vide IA-2117/2020 Counsel for the Liquidator has filed the progress report which is taken on record with just exceptions. IA stands disposed off.

  
-Sd-

(L.N. GUPTA)  
MEMBER (T)

  
-Sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)